

File No: HR-13013/1/2024-IBBI

Dated: 26th May, 2026

NOTICE

Engagement of Research Associates (RAs)/Consultant in the Insolvency and Bankruptcy Board of India on contract basis.

The Insolvency and Bankruptcy Board of India (IBBI) established under the Insolvency and Bankruptcy Code, 2016 invites applications from eligible candidates for engagement as Research Associates on contract basis to assist the Board in the discharge of its functions under the Insolvency and Bankruptcy Code, 2016 in the following disciplines:

Position	Level	Discipline	Number
Research Associate	II/III	Law	03*
Consultant	IV/V	Law/Business Management	02*

*may increase or decrease as per requirement.

2. The contract for engagement of the Research Associates will be initially for a period of one year which can be further extended as per requirements of the Board and subject to satisfactory performance.

3. The qualifications, eligibility and compensation are given in Annexure A. The engagement of the Research Associates shall be governed by the Insolvency and Bankruptcy Board of India (Engagement of Research Associates and Consultants) Regulations, 2017, as amended from time to time. Research Associates may be given an option, if there is a change in the terms and conditions of engagement on implementation of the further amendment in Regulations. These Regulations are available at www.ibbi.gov.in.

4. The number of vacancies may increase or decrease at the discretion of the competent authority.

5. Applications shall be submitted through online mode only.

[Click here to submit the application.](#)

Note:

- i. Candidates must upload the documents/certificates in support of all the claims made by them in the application like, Date of Birth, Educational Qualification, Experience, Desirable Qualification(s) etc. or any other information as sought in the online application, separately against each claim in pdf file.

- ii. In case the marks have been given in Grades, the candidate should fill up grade as well as the equivalent percentage in the online form as per the norms of the concerned Institute/Board/ University.
- iii. Only post-qualification experience would be considered.
- iv. The experience gained in the field of NCLT/NCLAT/IBBI/IBC/Insolvency etc should be indicated in a separate column explicitly.
- v. In case of receipt of applications more than 4 times of number of vacancies a scrutiny committee will be constituted for shortlisting of candidates.
- vi. Incomplete application or application submitted with deficient documents would be summarily rejected.
- vii. Candidates are advised to fill their correct and active e-mail addresses in the online application as all correspondence will be made by the IBBI through e-mail only.
- viii. Candidates shortlisted for interview on the basis of the information provided in the online applications submitted by them will be required to send self-attested copies of documents/relevant certificates in support of the claims made in the application as and when demanded by the IBBI and have to also produce original copy of the said documents as and when sought by IBBI.

The last date of submission of applications through online mode is 15th June 2026

Schedule-I

Discipline of Research Associate	Qualifications	
	Essential	Desirable
Law	a. LL. B or equivalent from a recognised University or Institution, and b. Qualified to be enrolled as an Advocate in a Bar Council constituted under the Advocate's Act, 1961 (25 of 1961).	a. Consistent high academic performance; b. LL.M. / Doctoral degree from a reputed University or Institution in Law or a closely related area; c. Degree / Diploma / Certification in Regulatory/ Business Law/ Economics.
Business Management	Post graduate degree / Post graduate diploma / Master of Business Management from a recognised University or Institute / A Member of the Institute of Chartered Accountants of India / A Member of Institute of Cost Accountants of India / A Member of Institute of Company Secretaries of India.	a. More than one of the qualifications mentioned in the essential column; b. Consistent high academic performance; c. Doctoral degree from a reputed University / Institution in law / management / accounts/ finance / a closely related area; d. Degree / Diploma / Certification in Regulatory / Business Law / Economics.

Schedule II

Level	Experience (Employment / Practice/ Research) in the relevant discipline (Years)	Consolidated Monthly Remuneration + 10 percent annual increase
Level I (Research Associate)	<3	₹ 70,000.00
Level II (Research Associate)	≥ 3 - < 5	₹ 100,000.00
Level III (Research Associate)	≥ 5 - <10	₹ 1,35,000.00
Level IV (Consultant)	≥ 10 - < 15	₹ 1,85,000.00
Level V (Consultant)	≥ 15	₹ 2,50,000.00